

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.152 OF 2019

IN THE MATTER OF:

Sudama Chemtech Private Limited & Anr

Appellants

Vs

Girish Jetly & Anr

Respondents

For Appellant:- Mr. Mohit D. Ram, Advocate.

For Respondents: - Mr. Ketur J. Shah, PCS.

ORDER

05.08.2019 - Shri Ketur J. Shah, PCS appears on behalf of both the respondents. He submits that he will file reply affidavit today. The same may be filed. Counsel for appellants may file rejoinder within two weeks.

2. List the appeal for admission hearing on **26th August, 2019**.

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN